

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-44-2020**

Mr. Britto @ Ashwin
Rodrigues through next friend
Jise Rodrigues

.... Applicant

V/s

State of Goa and Anr.

.... Respondents

Shri Pavithran A.V., Advocate for the Applicant.
Shri Gaurish Nagvenkar, Additional Public Prosecutor for the Respondents.

Coram : DAMA SESHADRI NAIDU, J.**Date : 16 December 2020****P.C. :**

The learned Additional Public Prosecutor wants the matter listed on Tuesday, 22.12.2020, though the applicant's counsel urges to hear the matter immediately.

2. Post the matter on 22.12.2020

3. In the meanwhile, the Registry will accept, if the applicant's counsel files, any additional evidence.

DAMA SESHADRI NAIDU, J.

NH